HIGH COURT OF JAMMU & KASHMIR AND LADAKH (Office of the Registrar Recruitment at Jammu/Srinagar) *******

NOTIFICATION

No. 1892/RR/RC

Dated: 16.06.2025.

Subject: Vacancy Circular No. 01 of 2025/RR dated 25.04.2025, and Advertisement Nos. 02 of 2025/RR, 03 of 2025/RR, 04 of 2025/RR and 05 of 2025/RR dated 25.04.2025.

It is notified for all the concerned, who had responded to the aforementioned vacancy circular as also the advertisement notifications, referred to above, that in view of the judgment dated 21.05.2025, passed by the Hon'ble Apex Court in Civil Appeal No. 9982 of 2024, arising out of SLP (C) No. 25612 of 2023, Ganesh Kumar Rajeshwarrao Selukar and Ors Vs. Mahendra Bhaskar Limaye and Ors., and connected matters, the aforementioned vacancy circular as also the advertisement notifications shall stand withdrawn.

So far as the application fee in the shape of demand draft of Rs. 1000/-, which was required to be deposited along with the application form, is concerned, all the concerned are informed that they may encash the said amount deposited in the shape of demand draft from the concerned bank.

(Satinder Singh)
Registrar Recruitment

Dated: 16.06.2025.

No. 31717-31731/RR/RC

Copy to:-

- Secretary, Ministry of Consumer Affairs, Food and Public Distribution, Department of Consumer Affairs, Government of India.
- 2. Principal Secretary to Lieutenant Governor, Civil Secretariat, Jammu.
- 3. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
- 4. Divisional Commissioner, Jammu/Kashmir.

- 5. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Judge, J&K and Ladakh High Court for information.
- 6. Registrar Generals of all the High Courts to notify/circulate the notification.
- 7. Director Information, J&K for publication of notification in all leading dailies of J&K and also in two leading National dailies.
- 8. Private Secretary to the Hon'ble Minister for Food, Civil Supplies & Consumer Affairs, J&K.
- 9. Private Secretary to Commissioner/Secretary to Government, Department of FCS&CA.
- 10. In-charge Website, Department of Food Civil Supplies & Consumer Affairs.
- 11. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court of J&K and Ladakh.
- 12. Shri. Zaheer Abbas, Assistant Legal Remembrancer (Nodal Officer), Department of Food, Civil Supplies & Consumer Affairs, Civil Secretariat, J&K.

Registrar Recruitment